

SCHEDULE II

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and bankruptcy Board of India (liquidation process))

To,

Mr. Anil Kumar Kondapuram, Liquidator
 Regn No. IBBI/IPA-001/IP-P-01513/2018-19/12275
 AFA No. AA1/12275/02/191023/104615 valid upto 19/10/2023
 Flat No.202, Sri Balaji Residency, Krishi Nagar Colony,
 Madinaguda, Road No.8, Hyderabad-500049

From,

M/s. Sarwottam Ispat Ltd.
 Admin Off : 206-Swapnalok Complex,
 S.D. Road, Secunderabad-500 003

Subject : Submission of proof of claim in respect of the liquidation of M/s. Sai Krishnodaya Industries Pvt Ltd. under the Insolvency & Bankruptcy Code,2016.

Madam/ Sir,

We, SARWOTTAM ISPAT LTD. hereby submits this proof of claim in respect of the liquidation of Sai Krishnodaya Industries Pvt Ltd. The details for the same are set out below:

1	NAME OF THE FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS OF ALL THE PARTNERS OR THE INDIVIDUAL	M/S. SARWOTTAM ISPAT LIMITED. (PAN NO: AAEC54392N) (CIN : U27209WB1984PLC038280) (GST : 36AAEC54392N2ZQ)
2	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE	206- SWAPNALOK COMPLEX, S.D. ROAD, SECUNDERABAD-500003 E - MAIL : sarwottam.hyd@gmail.com
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Total Amount Due: Rs. 3,66,12,500/- Details : i) Loan Disbursed : Rs. 1,45,00,000/- ii) Interest @15% P.A. from 01/05/2013 to 30/06/2023 =14500000x15%/12x122 months : Rs.2,21,12,500/-
4	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1. Statement of account of SBI showing : i) Rs.40,00,000/- disbursed on 24/04/2013 by RTGS transfer from SBI vide UTR No. SBINH13114307454 ii) Rs.45,00,000/- disbursed on 24/04/2013 by RTGS transfer from SBI vide UTR No.



		<p>SBINH13114307388 iii) Rs.60,00,000/- disbursed on 24/04/2013 by RTGS transfer from SBI vide UTR No. SBINH13114307419</p> <p>2. Letter dated 06/09/2016 issued by sister concern Sainath Esates Pvt Ltd.</p> <p>3. Memorandum of Understanding dated 29/11/2017</p> <p>4. Cheques issued by the Corporate Debtor to the Financial Creditor : i) Cheque No. 131500 dated 31/03/2018 for Rs.1,00,00,000/- ii) Cheque No. 131501 dated 31/05/2018 for Rs.45,00,000/-</p> <p>5. Ledger copy of Sai Krishnoday Industries Pvt Ltd. 6. Ledger Copy of Sarwottam Ispat Ltd. 7. Interest Calculation sheet</p>
5	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Hon'ble NCLT, Hyd Branch II, IA No. 136/2022 in C.P. (I.B) No.198/7/HDB/2019
6	DETAILS OF HOW AND WHEN DEBT INCURRED	M/s. Sarwottam Ispat Limited disbursed a loan of Rs.1,45,00,000/- on 24/04/2013 by RTGS transfer to M/s. Sai Krishnoday Industries Pvt Ltd on their request to return within a short period but did not return till date
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET OFF AGAINST THE CLAIM	NOT APPLICABLE
8	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY AND THE DATE IT WAS GIVEN	NIL
8A	WHETHER SECURITY INTEREST RELINQUISHED	NO
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NO
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	M/s. Sarwottam Ispat Ltd. Bank : State Bank of India Branch : SME Branch, Haca Bhavan, Saifabad, Hyderabad. CC A/c No: 10284056726 IFSC : SBIN0007315
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	As mentioned above in Sl No.4



Signature of Operational Creditor or Person authorised to act on his behalf of the operational creditor. (Please enclose the authority if this is being submitted on behalf of the Operational Creditor)	
Name in block letters	: SUBHASH GOENKA
Position with or in relation to the operational creditor : DIRECTOR	
Address of person signing	: # 206, Swapnalok Complex, S.D. Road, Secunderabad - 500 003.

A F F I D A V I T

M/s. Sarwottam Ispat Limited represented by its director Subhash Goenka currently residing at Fortune Royal One, Flat No 305, Road no 8, Banjara Hills, Hyderabad -34 do solemnly affirm and state as follows:

1. The above named corporate debtor was, at liquidation commencement date, that is the day 21/07/2023 and still is, justly and truly indebted to me in the sum of Rs. **Rs. 3,66,12,500/-** (Rupees two crores fifty five lakhs fifty six thousand two hundred fifty only).

2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:

1. Statement of account of SBI showing :
 - i) Rs.40,00,000/- disbursed on 24/04/2013 by RTGS transfer from SBI vide UTR No. SBINH13114307454
 - ii) Rs.45,00,000/- disbursed on 24/04/2013 by RTGS transfer from SBI vide UTR No. SBINH13114307388
 - iii) Rs.60,00,000/- disbursed on 24/04/2013 by RTGS transfer from SBI vide UTR No. SBINH13114307419
2. Letter dated 06/09/2016 issued by sister concern Sainath Estates Pvt L Ltd.
3. Memorandum of Understanding dated 29/11/2017
4. Cheques issued by the Corporate Debtor to the Financial Creditor :
 - i) Cheque No. 131500 dated 31/03/2018 for Rs.1,00,00,000/-
 - ii) Cheque No. 131501 dated 31/05/2018 for Rs.45,00,000/-
5. Ledger copy of Sai Krishnoday Industries Pvt Ltd.
6. Ledger Copy of Sarwottam Ispat Ltd.
7. Interest Calculation sheet

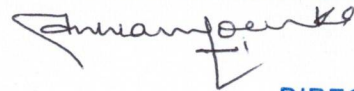
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.

4. In respect of the said sum money or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/our use, had or received any manner of satisfaction or security whatsoever, save and except the following: NOT APPLICABLE.

VERIFICATION

I, the deponent hereinabove, do hereby verify and affirm that the contents of para-to-of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed there from. Verified at Hyderabad on this 21st day of July 2023.

For SARWOTTAM ISPAT LIMITED



DIRECTOR